

such proposal is under consideration at present.

(c) and (d) A letter was received from a former Member of Parliament in July, 1991 that the Police Commissioner system in Delhi should be abolished as with its introduction there had been an increase in crime. The letter also stated that the Police Commissioner system conferred unlimited powers on the police which had resulted in corruption.

[Translation]

#### Life Span of Big Reservoirs

4045 SHRI RAM TAHAL CHAUDHARY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the life span of the big reservoirs including the Rihand Dam assessed at the time of their construction, reservoir-wise;

(b) whether the life span of those reservoirs has decreased considerably due to the deposit of excessive silt

therein

(a)

(c) if so, the reasons for the deposit of excessive silt in the said reservoirs; and

(d) the corrective measures being taken in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The major reservoirs in the country have been planned for a life of 100 years. Silting of reservoirs is a natural phenomenon and provisions are made in the capacity of the reservoir for accommodating the silt. In respect of Rihand Dam unexpectedly high loss in the storage due to siltation has not been reported. In other dams also, where siltation has been reported, generally the loss in storage due to siltation has not been unduly high. The life expectancy of some of the major reservoirs in the country has been assessed as follows:—

| Name of Dam/Reservoir            | Estimated life of Reservoirs | % of capacity lost |                   |
|----------------------------------|------------------------------|--------------------|-------------------|
|                                  |                              | Live Storage       | Period            |
| 1. Mathon (Bihar)                | 246 Years                    | 14.0               | 24 Years(1955—79) |
| 2. Pong (Himachal Pradesh)       | 100 years                    | 3.35               | 12 years(1974—86) |
| 3. Tungbhadra (Karnataka)        | 200-300 Years                | 14.84              | 32 Years(1953—85) |
| 4. Gandhi Sagar (Madhya Pradesh) | 100 Years                    | 2.3                | 16 Years(1960—76) |
| 5. Gorna (Maharashtra)           | 100 Years                    | 7.2                | 14 Years(1965—79) |
| 6. Hirakud (Orissa)              | 400 Years                    | 14.5               | 27 Years(1957—84) |
| 7. Bhakra (Punjab)               | 180 Years                    | 5.78               | 29 Years(1957—87) |

(c) and (d) The rate of siltation depends upon the factors like storage capacity of the reservoir in proportion to the annual-flow of water, physiographical features, climate and the land use pattern in reservoirs catchment areas. Afforestation works, water-shed management projects and soil conservation measures in the catchment areas are taken up by the State Government to reduce the silt flow.

[English]

#### Misuse of Dish Antennas

4046. SHRI GANGADHARA SANIPALLI:

SHRI MORESHWAR SAVE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it has come to the notice of the Government that the dish antennas for reviewing of foreign programmes are being misused; and

(b) if so, the steps the Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The operating licences to establish, maintain or work the dish

antenna and associated front end converter used or capable of being used for the reception of television programme from the Indian satellite only is being issued by the various field units of Department of Telecommunications. There have been reports that these can be used for receiving television programmes from foreign satellite also. The dish antenna are licenced for Indian Satellite. There are reports that the antenna are being used for receiving foreign programme also. The regulatory policy on dish antenna capable of receiving television programmes from foreign satellites is now under active consideration of the Government.

[*Translation*]

**Judicial Rights and Powers to Nyaya Panchayats**

4047. SHRI RAM NARAIN BERWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is proposed to provide judicial rights and powers to the Nyaya Panchayats in rural areas to dispose of the general offences under the Indian Penal Code; and

(b) If so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The matter is engaging the attention of the Government of India.

[*English*]

**Fish Products Processing Units in Coastal Areas**

4048. PROF. UMMA REDDY VENKATESHWARLU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether "Tiger Prawn" culture has made tremendous strides in coastal Andhra Pradesh;

(b) whether a "Prawn hatchery" is also proposed to be set up at Saryalanka in Guntur District of Andhra Pradesh under Marine Products Export Development Authority;

(c) if so, the details thereof; and

(d) whether there is any proposal to

start fish products processing units in Coastal area to facilitate further development of exports?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) Yes, Sir.

(b) and (c) The Department of Agriculture & Cooperation have sanctioned establishment of a prawn seed hatchery at Saryalanka in Guntur District of Andhra Pradesh, during December, 1989, at a total estimated cost of Rs.210.80 lakh. under the Centrally Sponsored Scheme 'Integrated Brackishwater Fish Farm Development'. This hatchery, on completion, will be in a position to produce about 25 million tiger prawn seed per annum.

(d) At present, there is no proposal to start new fish processing units in the coastal areas.

(*Interruptions*)

12.00 hrs.

SHRI SOMNATH CHATTERJEE (Bopur): Sir, you were good enough to say that I will be allowed to raise today the question of the reinstatement of the dismissed railway employees. But yesterday the hon. Railway Minister had made an announcement. I only hope that you will ensure that they will keep their commitment. Therefore, I do not wish to take the time of the House. (*Interruptions*)

[*Translation*]

SHRI HARI KISHORE SINGH (Sheohar): Mr. Speaker, Sir, I would like to draw the attention of the Government towards a news item published in the newspapers regarding the attempt on the life of our ambassador to Romania Shri J.F. Roemerio. It has created a sense of panic. Before this incident, Shri Mehatre, attach to our High Commissioner in London was also killed. I would like to know the action proposed to be taken by the Government in this regard. I would also like to know whether the Government propose to take steps to provide security to our diplomats abroad if so, the details thereof?